

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**MA No.1951/2016
In
OA No.962/2016
MA No.938/2016**

this the 3rd day of June, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Dr. Sandeep Kumar Shukla
Aged about 40 years
S/o Ganga Sagar Shukla
Presently posted as Research Officer
Central Water Commission
Nagpur Resident of: Flat No.110
Block No.1, Type-4, New CPWD, Colony
Near TV Tower, Seminary Hills
Nagpur – 440 006. Applicant
(By Advocate: None)

VERSUS

1. Union of India through
Secretary
Department of Water Resources
Ministry of Water Resources
River Development & Ganga Rejuvenation
Shram Shakti Bhawan, Rafi Marg
New Delhi – 110 001.

2. Central Water Commission through its
Secretary, Room No.313 (S)
Sewa Bhawan, R.K.Puram
New Delhi – 100 066.

3. Chief Engineer (Mon-C)
Central Water Commission, CGO Complex
Block-C, III Floor
Seminary Hills
Nagpur-400 006 (Maharashtra).

4. Central Pollution Control Board
(Ministry of Environment, Forests & Climate Change)
Through its Member Secretary, Parivesh Bhawan
East Arjun Nagar, New Delhi – 110 032. Respondents.

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar,

MA No.1951/2016 filed by the applicant seeking to withdraw the OA No.962/2015, is allowed. Accordingly, the OA No.962/2016 is dismissed as withdrawn.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

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